

HIGH COURT OF TRIPURA AGARTALA

F.6(21)-HC/2024 (eProc. Ph-III)/ 26186

Dated: 14th November, 2024

M E M O R A N D U M

Refer to the e-Tender No. F.6(21)-HC/2024(eProc. under Ph-III)/19292 dated 14.08.2024 in connection with Notice Inviting Tender for Supply, Commissioning, Installation, Testing & Maintenance of DG Set, Kiosk and Tablet for the High Court of Tripura & its District Courts through empanelment of Vendors under e-Courts Project (Phase-III).

This is to inform to all concerned that technical bid of the two participating bidders namely **Infotech Solution & Bloom Electronics Private Limited** has been accepted by the Department upon evaluation of all the documents. Now, the financial bid in respect of this tender vide aforesaid DNIT will be opened online in the website of <https://tripuratenders.gov.in> on 14.11.2024 at 12:30 PM.

TO,

- I. **Infotech Solution, Swagota Envision 3rd Floor, Sixmile, PO-Khanapara, Guwahati-781022, Assam and**
- II. **Bloom Electronics Private Limited, 218/245, Alagesan Road, Saibaba Colony, Coimbatore - 641 011.**

(P. Chakraborty)
Registrar (Admn., P & M)

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Copy forwarded for information to:

1. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
2. The PA attached to Ld. Registrar General, High Court of Tripura, Agartala.
3. The Dy. Registrar (Vig.)-cum-CPC, High Court of Tripura, Agartala.
4. The Programmer, High Court of Tripura, Agartala for uploading in the Official website of High Court and in the State tender Portal.

Registrar (Admn., P & M)